

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2405

ANSWER ON 13/02/2026

GANGA WATER SHARING TREATY

2405. SMT. MALA ROY

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any bilateral talk has been initiated with Bangladesh Government to renew the Ganga water sharing treaty which will expire on December 2026, if so, the details thereof; and

(b) whether the Central Government has held talks with Government of West Bengal regarding the renewal of said treaty, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) The India-Bangladesh Ganga/Ganges Water Treaty was signed on December 12, 1996 and is expiring in December 2026. Discussions for its renewal are yet to commence between the two countries.

(b) Inputs on drinking water and industrial water requirements have also been received from all stakeholders, including from the Government of West Bengal, which have been taken into account while formulating the Government's views. An authorised representative from the Government of West Bengal took part in inter-ministerial discussions held on the matter on 30 October 2023, 15 March 2024, 31 May 2024 and also on 26 March 2025, where a collective view was formulated.
